## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.45/BB/2018	-	Admission	252(3)	M/s Pradot Info Solutions Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL) NO.

& PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

KARTHIKRAKHAVAN

9845047161

## ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice and Counsel for Petitioner is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. Meanwhile Petitioner Counsel is directed to file stamping Affidavit in the registry. List it on 27/02/2018.

Member (T)

Member (J)